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# Mumbai Municipal Corporation (Amendment) Act, 2008 14 of 2008

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(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 2nd May, 2008). An Act further to amend the Mumbai Municipal Corporation Act. WHEREAS it is expedient further to amend the MumbaiMunicipal Corporation Act, for the purposes hereinafter appearing; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows:-

### 1. Short Title :-

This Act may be called the Mumbai Municipal Corporation (Amendment) Act, 2008.

### 2. Amendment Of Section 124 Of Bom. Iii Of 1888 :-

In section 124 of the Mumbai Municipal Corporation Act, in subsection (1), for the words "thirtieth day of November" the words "thirty-first day of July" shall be substituted.